## HIGH COURT OF MANIPUR

## AT IMPHAL

## ORDER

Imphal, the 01st December, 2025

No. HCMEST-43/14/2024-ESTT-1 SECTION-HCM/

: The following

persons are hereby engaged as Skilled Daily Wagers (Sewage Treatment Plant -Operators) on Daily Wage Basis @ ₹480/- (Rupees four hundred and eighty) only per day w.e.f. the date of joining and until further orders. They shall not claim for regularization of their service on this purely temporary engagement.

SI. No.	Name	NAMASTE ID
1	Thokchom Hemanta Singh	92121821
2	Huidrom Ronil Singh	83293911

They shall report to the Court Officer-I on or before 02-12-2025 (Tuesday).

By order, etc.

**₹PH. JAPAN SINGH**) REGISTRAR (ADMIN/PMP) HIGH COURT OF MANIPUR

Imphal, the 01st December, 2025

Endt. No. HCMEST-43/14/2024-ESTT-1 SECTION-HCM/24702-13

Copy to:

1. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur

- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur
- 4. The Private Secretary to Registrar General, High Court of Manipur
- 5. All Registrars, High Court of Manipur
- 6. All Joint Registrars, High Court of Manipur
- 7. All Deputy Registrars/ Language Officer (Special Officer)/ Court Managers, High Court of Manipur
- 8. All Assistant Registrars/ Sr. Private Secretary, High Court of Manipur
- 9. The System Analyst, High Court of Manipur
  - He is requested to upload the same in the Official Website of this Registry
- 10. All Superintendents/ Stamp Reporter/ Court Officers/ Protocol Officers/ Computer Programmer/ Librarian/ Sr. Grade Translator, High Court of Manipur
- 11. Concerned Persons
  12. The Guard File/ Notice Board/Concerned File

REGISTRAR (ADMIN/PMP)

HIGH COURT OF MANIPUR